



2026:AHC:41304-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**CRIMINAL MISC. WRIT PETITION No. - 3549 of 2026**

Rafeek And 3 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

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|---------------------------|---|--------------------|
| Counsel for Petitioner(s) | : | Najakat Ali        |
| Counsel for Respondent(s) | : | G.A., Hasan Parvej |

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**Court No. - 45**

**HON'BLE RAJIV GUPTA, J.  
HON'BLE ACHAL SACHDEV, J.**

1. Heard learned counsel for the petitioners, learned AGA for the State, Shri Hasan Parvej, learned counsel for the respondent no.4 and perused the record.
2. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State as well as learned counsel for the respondent no.4 has no objection to the aforesaid prayer.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

**February 24, 2026**

Nadim

**(Achal Sachdev,J.) (Rajiv Gupta,J.)**